

ITEM NO.43

COURT NO.3

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal Diary No(s). 16394/2013

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

SURJIT SINGH

Respondent(s)

(With appln. (s) for leave to appeal u/s 31(1) of the Armed Forces Tribunal Act, 2007 and office report)

Date : 22/09/2014 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s) Mr. Rekha Pandey,Adv.
Mr. Arvind Bambroo,Adv.
Mr. B. V. Balaram Das,Adv.

For Respondent(s) Mr. Bhim Sen Sehgal,Adv.
Mr. Avijit Bhattacharjee,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Arguments heard.

Judgment reserved.

Tag along with C.A.No.2904 of 2011 and connected matters
which have already been reserved on 18th September, 2014.

(Mahabir Singh)
Court Master

(Veena Khara)
Court Master